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Title: The Minister of Rural Development, Minister of Panchayati Raj and Minister of Drinking Water and Sanitation made a statement Correcting Reply Given To Starred Question No. 72, Dated 27.11.2014 Regarding Saansad Adarsh Gram Yojana along with reasons for delay in correcting the reply.

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THE MINISTER OF RURAL DEVELOPMENT, MINISTER OF PANCHAYATI RAJ AND MINISTER OF DRINKING WATER AND SANITATION (SHRI CHAUDHARY BIRENDER SINGH): Hon. Speaker, Madam, it is submitted that the details mentioned at S. No. 342 of Annexure-II to the reply are in respect of Gram Panchayat - Kodanad of the District Nilgiris selected by hon. Member, Shri Gopalakrishnan Chinnaraj. The name of his constituency was inadvertently written as Madurai instead of Nilgiris. The details regarding Gram Panchayat identified by hon. Member, Shri R. Gopalakrishnan were not uploaded by the concerned District Nodal Officer on the Ministry's website, that is, [www.saanihi.gov.in](http://www.saanihi.gov.in) till the reply to the Parliament Question and so the same could not be added in the list.

Correction and updation had since been made in the details uploaded on the SAGY website.

The aforesaid mistake came to the notice of the Ministry of Rural Development on 02.12.2014. The Statement for correcting the answer could not given in the last session to insufficient period available for giving notice for listing in the business of the House, hence the delay.

**12.06 hrs.**

**CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE**

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